

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Contempt Petition No. 04/2018 in
Original Application No. 00246 of 2006**

This the 20th day of February, 2019

Hon'ble Ms. Jasmine Ahmed, Member – J

Hon'ble Mr. Devendra Chaudhry, Member - A

Shashi Prabha Dixit, aged about 63 years, wife of Sri Uma Shanker Dixit, r/o 582/1364, Badali Khera, Kanpur Road, near 32 PAC, Lucknow

..... Applicant

By Advocate: Sri Prashant Kumar Singh.

VERSUS

1. Sri Santosh Kumar Mall, Commissioner, Kendriya Vidyalaya Sangathan, 18 Institutional Area, Shaheedjeet Singh Marg, New Delhi.
2. Smt. Aruna P. Bhalla, Deputy Commissioner, KVS, Regional Office, IIT Campus Powai, Mumbai.
3. Sri T.P. Gaur, Assistant Commissioner, KVS, Regional Office, A2/II, Nirala Nagar, Lucknow.
4. Sri R.K. Sinha, Principal, Kendriya Vidyalaya, ONGC, Pawai, Mumbai – 410221.

..... Respondent

By Advocate: Proxy counsel for Ms. Pushpila Bisht

O R D E R (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

Sri Prashant Kumar Singh present for the applicant. Proxy counsel for Ms. Pushpila Bisht is present for the respondent.

2. Learned counsel for the applicant states that order of this Tribunal has been complied with by the respondents and he has no further grievance.
3. Accordingly, the contempt petition is closed and notices stand discharged.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)